

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2747

ANSWERED ON:09.08.2001

PROCUREMENT OF LPG CYLINDERS THROUGH OPEN TENDER SYSTEM .

A. VENKATESH NAIK;ALE NARENDRA;ASHOK NAMDEORAO MOHOL;MANIKRAO HODLYA GAVIT;NARESH KUMAR PUGLIA;RAMESH CHAND TOMAR;RAMSHETH THAKUR;SANJAY PASWAN;SHYAMA SINGH

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have taken a decision to procure Liquefied Petroleum Gas cylinders through an open tender system instead of buying them from authorised manufacturers at a fixed rate ;
- (b) if so, the details thereof ;
- (c) whether this move is expected to bring down the cost of cylinders ;
- (d) if so, the details thereof ;
- (e) whether the benefit of reduction in cost of LPG cylinders shall be passed on to the consumers ; and
- (f) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) : Yes, Sir. Public Sector Oil Marketing Companies floated the tenders individually for procurement of cylinders for calendar year 2001.

(c) to (f) : It is expected that the price of procurement of cylinders will come down. However the cylinder manufacturers have challenged the tendering procedure in various Courts and the matter is pending for disposal. As the matter is sub-judice, it is not possible to ascertain the extent of reduction in the price, at this stage.